

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1243 OF 2019 IN
DFR NO. 2187 OF 2019**

Dated : 25th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Cement Corporation of India

... Appellant(s)

Versus

**Chhattisgarh State Power Distribution Company
Limited & Anr..**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Singh

Counsel for the Respondent(s) :

ORDER

Issue notice on IAs and on main appeal returnable on 06.11.2019.
Dasti, in addition, is also permitted.

List the matter on **06.11.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Vt/pk